

regard to the expansion of the Bhilai steel works have been undertaken.

(b) The Soviet organisation which designed the plant in Bhilai has been requested to examine how best the plant can be expanded in the Third Five Year Plan.

#### SINGLE SCHEME OF SCHOLARSHIPS

\*176. SHRI M. H. SAMUEL: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under Government's consideration to merge all the scholarships schemes into a single scheme; and

(b) if so, what is the nature of that scheme?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) As far as the Ministry of Education's Scholarship Schemes are concerned, there is no such proposal.

(b) Does not arise.

#### INDIA'S MEMBERSHIP OF INTERNATIONAL CRIMINAL POLICE COMMISSION

\*177. SHRI JAI NARAYAN VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India is a member of the International Criminal Police Commission;

(b) if so, what financial and other obligations this country has to fulfil on that account; and

(c) what advantages have been offered to this country because of her membership of that Commission?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Yes. India is a member of the International Criminal Police Organisation.

(b) An annual subscription of Rs. 14,900 is paid to the organisation.

(c) There is mutual co-operation between members of the organisation

in various matters particularly in regard to the suppression of gold smuggling and the illicit traffic in narcotics.

#### CAMPAIGN AGAINST OFFENDING CYCLISTS

35. SHRI JUGAL KISHORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi traffic police has intensified its campaign against the offending cyclists in Delhi; and

(b) if so, with what results?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Yes.

(b) A large number of cyclists offending against traffic laws has been prosecuted.

#### COLLECTION OF ESTATE DUTY IN RAJASTHAN

36. DR. R. B. GOUR: Will the Minister of FINANCE be pleased to state the total amount collected as Estate Duty in each district of Rajasthan during the years 1957-58 and 1958-59?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The amounts collected as Estate Duty in the State of Rajasthan were Rs. 9,97,722 for 1957-58 and Rs. 9,28,912 for 1958-59. District-wise figures are not readily available. These are being collected and a Statement will be placed on the Table of the House as soon as possible.

#### ASSESSMENT OF EXPENDITURE-TAX ETC. IN BIKANER

37. DR. R. B. GOUR: Will the Minister of FINANCE be pleased to state:

(a) the number of assesseees of Expenditure-tax, and Wealth-tax in Bikaner district of Rajasthan during the year 1958-59; and

(b) the amount assessed from those assesseees during the same year?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) The number